

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 09th November, 2022

NO.HC.VII-56/2020/9990/A ##### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam Judicial Service to attend 1 (one) day "Refresher Training Programme" on "**(i) Preliminary Decree and Final Decree & (ii) Execution of Decree: Issues and Challenges**" scheduled to be held on **20-11-2022** from **10 A.M. to 1.30 P.M.** at the Judicial Academy, Assam.

Sl. No.	Name	Designation & Place of Posting
1.	Smti. Barnani Goswami	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, Bajali
2.	Smti. Himakshi Thakuria Buragohain	Civil Judge & Asstt. Sessions Judge, Baksa
3.	Smti. Rani Boro	Civil Judge & Asstt. Sessions Judge, Barpeta
4.	Shri Abdus Sattar	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, Biswanath
5.	Smti. Aklima Begum	Civil Judge & Asstt. Sessions Judge, Bongaigaon
6.	Smti. Kangki Rani Deka	Civil Judge & Asstt. Sessions Judge No. 1, Cachar
7.	Smti. Moitri Dekadoloi	Civil Judge & Asstt. Sessions Judge No. 2, Cachar
8.	Dr. Partha Sarathi Bhattacharjee	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, Charaideo
9.	Smti. Jyotshna Das	Civil Judge & Asstt. Sessions Judge, Chirang
10.	Shri Rana Dutta	Civil Judge & Asstt. Sessions Judge, Darrang
11.	Shri Shakti Sharma	Civil Judge & Asstt. Sessions Judge, Dhubri
12.	Smti. Jharna Saikia	Civil Judge & Asstt. Sessions Judge, Dibrugarh
13.	Shri Abdul Kader	Civil Judge & Asstt. Sessions Judge, Goalpara
14.	Shri Shariff Uddin Ahmed Pathan	Civil Judge & Asstt. Sessions Judge, Golaghat
15.	Shri Kiran Lal Baishnab	Civil Judge & Asstt. Sessions Judge, Hailakandi

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16.	Shri Nayan Jyoti Dutta	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, Hojai
17.	Smti. Mili Hussain	Civil Judge & Asstt. Sessions Judge, Jorhat
18.	Shri Nayan Jyoti Sarma	Civil Judge & Asstt. Sessions Judge, Kamrup, Amingaon
19.	Shri Nurjamal Haque	Civil Judge & Asstt. Sessions Judge, No. 1, Kamrup (M)
20.	Smti. Achma Rahman	Civil Judge & Asstt. Sessions Judge, No. 2, Kamrup (M)
21.	Smti. Jayashree Bora	Civil Judge & Asstt. Sessions Judge, No. 3, Kamrup (M)
22.	Md. Mishbahul Hassan Ansari	Civil Judge & Asstt. Sessions Judge, Karbi Anglong
23.	Smti. Gypsy Dev	Civil Judge & Asstt. Sessions Judge, Karimganj
24.	Shri Rupak Rajak	Civil Judge & Asstt. Sessions Judge, Kokrajhar
25.	Shri Abdul Mazid Md. Mahiuddin	Civil Judge & Asstt. Sessions Judge, Lakhimpur
26.	Shri Bankim Sarma	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, Majuli
27.	Smti. Sonamoni Chanda	Civil Judge & Asstt. Sessions Judge, Nagaon
28.	Shri Rahul Medhi	Civil Judge & Asstt. Sessions Judge, Nalbari
29.	Smti. Kingkini Borah	Civil Judge & Asstt. Sessions Judge, Sivasagar
30.	Dr. Chetana Khanikar	Civil Judge & Asstt. Sessions Judge, Sonitpur
31.	Shri Motilal Das	Chief Judicial Magistrate –cum- Civil Judge & Asstt. Sessions Judge, South Salmara
32.	Smti. Leena Doley	Civil Judge & Asstt. Sessions Judge, Tinsukia
33.	Shri Shah Syed Ahadur Rahman	Civil Judge & Asstt. Sessions Judge, Udalguri
34.	Shri Pronab Kumar Nath	Munsiff No. 1 cum JMFC, Darrang
35.	Smti. Sukanya Gogoi	Munsiff No. 2 cum JMFC, Darrang
36.	Dr. Nabanita Kalita	Munsiff No. 1 cum JMFC, Nalbari
37.	Shri Dharendra Newar	Munsiff No. 2 cum JMFC, Nalbari
38.	Shri Siddhartha Bora	Munsiff cum JMFC, Tihu, Nalbari
39.	Smti Talat Nasrat Jabin	Munsiff No. 1, Kamrup (M)
40.	Shri Navneet Kashyap	Munsiff No. 2, Kamrup (M)
41.	Shri Sailen Buragohain	Munsiff No. 3 cum JMFC, Kamrup (M)

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42.	Smti. Dikshya Rani Dutta	Munsiff No. 4 cum JMFC, Kamrup (M)
43.	Smti. Bhashyarima Bhuyan	Munsiff No. 5 cum JMFC, Kamrup (M)
44.	Smti. Sibani Dutta	Munsiff cum JMFC, Kamrup
45.	Smti. Mayurakshi Roy Medhi	Munsiff cum JMFC, Kamrup

By Order,

Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

NO.HC.VII-56/2020/9991-10002/A

Dated: 09-11-2022

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Karbi Anglong / Kokrajar / Lakhimpur / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara Mankachar

(He/ She is requested to inform all the nominated Judicial Officers under his/her control to attend the Training accordingly).

6. The Chief Judicial Magistrate,
Bajali / Charaideo / Hojai / Majuli /South Salmara-Mankachar

7. The nominated Judicial Officers.

No accommodation will be provided by the Judicial Academy, Assam for the said programme.

8. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).

9. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

R. A. Tapadar

09.11.22

REGISTRAR (JUDICIAL)